

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-48/2022/ 2283 /A**

From :- Smti Pronita Morang,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Kalyanjit Saikia,  
District & Sessions Judge,  
Dhemaji.

Dated Guwahati, the 6<sup>th</sup> May, 2025.

Sub:- **Station leave.**

Ref:- Your letter No. DJDH/1669/2025 Dated 30.04.2025.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission from the evening of 30.04.2025 till the morning of 03.05.2025**. The Chief Judicial Magistrate-cum-Civil Judge (Sr.Div.), Dhemaji and, in her absence, the next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-48/2022/ 2284 /A, dated 6.5.2025**

Copy to:

✓ The Project Manager, Gauhati High Court.

06.05.25

**JT. REGISTRAR (VIGILANCE)**

Sd/-